

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**



Hearing through video conferencing

**O.A./61/697/2020**

This the 17<sup>th</sup> day of November, 2020

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**  
**HON'BLE MR. MOHD JAMSHEDE, MEMBER (A)**

Muneesh Kumar, Age 33 yars, S/o Sh. Bal Krishan, R/o Nagri, Tehsil and District Doda.

.....Applicant

(Advocate: Mr. Arshid Pervaiz Malik)

**Versus**

1. The UT of Jammu and Kashmir Through its Commissioner/Secretary, High Education Department, Civil Secretariat, Jammu/Srinagar.
2. Director Colleges, Higher Education Department, Jammu/Srinagar.
3. Nodal Officer/Principal, Govt. Gandhi Memorial Science College, Jammu.
4. Principal, Govt. Degree College, Doda.
5. Dr. Uzma Latief, D/o Mr. Abdul latief Tantray, R/o Ghat, Tehsil and District Doda..

.....Respondents

(Advocate:- Mr. Rajesh Thappa, 1<sup>st</sup> Deputy Advocate General)

**O R D E R**  
**[O R A L]**

**Hon'ble Mr. Rakesh Sagar Jain, Member (J):**

The learned counsel for the applicant submits that he wishes to withdraw the OA.

2. In view of the submission of learned counsel for the applicant, the OA is dismissed as withdrawn. No order as to cost.

**(MOHD JAMSHEDE)**  
**MEMBER (A)**

*Arun/-*

**(RAKESH SAGAR JAIN)**  
**MEMBER (J)**